

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE C.T. RAVIKUMAR

DATE OF APPOINTMENT : 05.01.2009

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

| IMMOVABLE PROPERTY  |  | MOVABLES                            |                        |                 |   |
|---|--|-------------------------------------|------------------------|-----------------|---|
| Land  | Buildings  | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any                |
| 11.901 cents in Sy.Nos.67/10 & 67/14 of Elamkulam Village jointly purchased by myself and my spouse | House No.44/766 in the property described in Column 1. | Rs.1,27,001/-                       | NIL                    | NIL             | LIC Policy No.776968518<br>Assured sum: Rs.4 Lakhs. |
| 1/6 <sup>th</sup> share over 24 cents in Sy.No. 107/8A of Thazhakara Village.                       | House No. 349 of Ward No. III of Thazhekara Panchayat. |                                     |                        |                 | Rs. 20,000/-<br>Cash in hand.                       |

### LIABILITIES

**Particulars:-**

1. Rs.5,95,893/- under House Loan Account No.1254647961, Central Bank of India, Ernakulam Branch on account of purchase of property jointly.

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**  
(At a glance)

NAME OF THE SPOUSE : SMT. SAIRA RAVIKUMAR

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

| IMMOVABLE PROPERTY  |  | MOVABLES                            |                        |                |   |
|---|--|-------------------------------------|------------------------|----------------|---|
| Land  | Buildings  | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicle (Nos.) | Shares, Mutual Funds & others if any                  |
| 11.901 cents in Sy.No.67/10 and 67/14 of Elamkulam Village - Jointly purchased.<br>1/9 <sup>th</sup> share over 14.500 cents in Sy.No.1094/2 (Re.Sy. No.285/10, 20) of Puthuvypu Village. | House No.44/766 in the property described in Column 1. | Rs.12,116/-                         | 25 sovereigns          | NIL            | LIC Policy No.774685318<br>Sum assured- Rs.1,00,000/- |

**LIABILITIES**

**Particulars:-**

1.Rs.5,95,893/- under House Loan Account No.1254647961, Central Bank of India, Ernakulam Branch on account of purchase of property jointly.

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Note:- Further details available with the Hon'ble Chief Justice

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT**

**CHILD/CHILDREN**

**:1. NEETHU RAVIKUMAR**

**2. NEENU RAVIKUMAR**

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

| <b>IMMOVABLE PROPERTY</b> |                  | <b>MOVABLES</b>                            |                                   |                        |  |
|---------------------------|------------------|--|-----------------------------------|------------------------|--|
| <b>Land</b>               | <b>Buildings</b> | <b>Total Amount in Bank Deposits FD/SB</b> | <b>Gold &amp; Silver (Weight)</b> | <b>Vehicle s(Nos.)</b> | <b>Shares, Mutual Funds &amp; others if any</b>  |
| <b>NIL</b>                | <b>NIL</b>       | <b>NIL</b>                                 | <b>5<br/>sovereigns</b>           | <b>NIL</b>             | <b>LIC Policy<br/>Jeevan Saral<br/>No.<br/>777385532 in<br/>the name of<br/>Neethu<br/>Ravikumar<br/>for<br/>Rs.62,500/-</b> |

### LIABILITIES

**NIL.**

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**Note:- Further details available with the Hon'ble Chief Justice**